

æ

SLP(Crl.)No. 4736-4737 OF 2003

ITEM No.47

Court No. 5

SECTION IIA

A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 4736-4737/2003

(From the judgement and order dated 30/05/2003 in CRLA 161/01  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

ARUN GARG

Petitioner (s)

VERSUS

STATE OF PUNJAB & ANR.

Respondent (s)

( With Appln(s). for suspension of sentence & bail & Office Report )

Date : 09/02/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU

HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. KG Bhagat, Adv.  
Ms. Sangeeta Gaur, Adv. for  
Mr. Debasis Misra,Adv.

For Respondent (s)Mr. Arun K. Sinha,Adv.

Mr. Sudhir Walia, Adv. for  
Mr. Mahinder Singh Dahiya,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Adjourned by two weeks.

(D.L.Chugh) (Vijay Aggarwal)  
Court Master Court Master